

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 3928-3929/2024

POWER GRID CORPORATION OF INDIA LTD

Appellant(s)

VERSUS

M/S UNIVERSAL TRADERS & ORS.

Respondent(s)

IA No. 44544/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT, IA No. 25894/2020 - SUBSTITUTED SERVICE

WITH

C.A. No. 3930-3931/2024 (III-A)
IA No. 40927/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT, IA No. 25899/2020 - SUBSTITUTED SERVICE

Date : 25-06-2025 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SANDEEP MEHTA
HON'BLE MR. JUSTICE JOYMALYA BAGCHI
[PARTIAL COURT WORKING DAYS BENCH]

For Appellant(s) : Mr. S. D. Sanjay, A.S.G. (Virtual)
Mr. Ashwarya Sinha, AOR
Mr. Sankalp Mahindru, Adv.

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

Mr. S. D. Sanjay, learned Additional Solicitor General,
virtually appears on behalf of the appellant. But no one appears
for the respondents.

List the matter in the month of October, 2025.

(JAYANT KUMAR ARORA)
ASTT. REGISTRAR-cum-PS

(RANJANA SHAILEY)
ASSISTANT REGISTRAR